

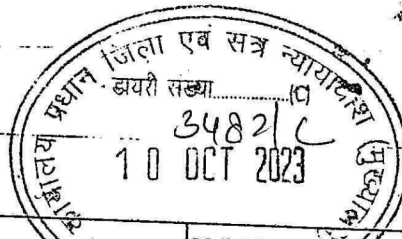
**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE
NORTH-WEST DISTRICT, ROHINI COURTS, DELHI**

ORDER

The transfer and posting of the following officials is hereby made with immediate effect:-

SLNo	Name of the official	From	To
1	Sh. Ram Singh S/o Late Sh. Kishori Lal Singh (E.C.-27706887)	PA in the Court of Ld. District Judge (Commercial Court-01) (NW), Rohini Courts, Delhi. (Vacant Court)	PA in the court of Sh. Vinod Yadav, Ld. District Judge (Commercial Court-02) (NW), Rohini Courts, Delhi
2	Sh. Mohit Kumar Bairwa S/o K.K. Bairwa (E.C.-28566482)	PA in the court of Sh. Vinod Yadav, Ld. District Judge (Commercial Court-02) (NW), Rohini Courts, Delhi	PA in the Court of Ld. District Judge (Commercial Court-01) (NW), Rohini Courts, Delhi. (Vacant Court)
3	Ms. Rajni Grover W/o Sh. Sanjay Grover (E.C.-25868018)	SJA in Copying Agency, Rohini Courts, Delhi	SJA in Record Room, Rohini Courts, Delhi
4	Sh. Raj Kumar S/o Sh. Ratan Lal (E.C.-37581090)	JA in Record Room, Rohini Courts, Delhi	Reader/JA in the court of Ms. Deepika Singh, Ld. SCJ-cum-RC (NW), Rohini Courts, Delhi
5	Sh. Ajay Kumar S/o Late Sh. Surender Kumar (E.C.-81118133)	Reader/JA in the court of Ms. Deepika Singh, Ld. SCJ-cum-RC (NW), Rohini Courts, Delhi	JA in Record Room, Rohini Courts, Delhi
6	Sh. Deepak Sharma S/o Sh. Yudhvir Singh (E.C.-73812064)	JJA in Record Room, Rohini Courts, Delhi	JJA in Copying Agency, Rohini Courts, Delhi
7	Sh. Subhash Kumar S/o Sh. Tara Chand (E.C.-70315987)	Ahlmad/JJA in the Court of Ld. District Judge (Commercial Court-01) (NW), Rohini Courts, Delhi. (Vacant Court)	Asstt. Ahlmad/JJA in the court of Sh. Vinod Yadav, Ld. District Judge (Commercial Court-02) (NW), Rohini Courts, Delhi
8	Sh. Yashpal Dagar S/o Sh. Randhir Singh (E.C.-19608590)	Asstt. Ahlmad/JJA in the court of Sh. Vinod Yadav, Ld. District Judge (Commercial Court-02) (NW), Rohini Courts, Delhi	Ahlmad/JJA in the court of Sh. Vinod Yadav, Ld. District Judge (Commercial Court-02) (NW), Rohini Courts, Delhi
9	Sh. Sombir S/o Sh. Rishi Raj (E.C.-82190834)	Ahlmad/JA in the court of Sh. Vinod Yadav, Ld. District Judge (Commercial Court-02) (NW), Rohini Courts, Delhi	JA in District Nazir Branch (NW), Rohini Courts, Delhi
10	Ms. Suman Rana W/o Sh. Dhanesh Yadav (E.C.-58014046)	JA in District Nazir Branch (NW), Rohini Courts, Delhi	Ahlmad/JA in the Court of Ld. District Judge (Commercial Court-01) (NW), Rohini Courts, Delhi. (Vacant Court)
11	Sh. Ravindra Kumar Malik S/o Sh. Ram Mehar Singh (E.C.-36403988)	Ahlmad/JJA in the court of Ms. Vasundhra Chhuankar, -Ld. ACMM (NW), Rohini Courts, Delhi	JJA in Copying Agency, Rohini Courts, Delhi.
12	Sh. Dinesh Kumar S/o Sh. Om Prakash (E.C.-97119881)	Ahlmad/JA in the court of Sh. Navdeep Gupta, Ld. MM (NW), Rohini Courts, Delhi	Ahlmad/JA in the court of Ms. Vasundhra Chhuankar, Ld. ACMM (NW), Rohini Courts, Delhi
13	Sh. Parveen Kumar S/o Sh. Muni Ram (E.C.-90286256)	JA in Stationary Branch, Rohini Courts, Delhi	Ahlmad/JA in the court of Sh. Navdeep Gupta, Ld. MM (NW), Rohini Courts, Delhi
14	Sh. Pradeep Sehrawat S/o Sh. Chander Singh (E.C.-13582283)	Naib Nazir in the court of undersigned and Sh. Vinod Yadav, Ld. District Judge (Commercial Court-02) (NW), Rohini Courts, Delhi	Naib Nazir in the Court of Ld. District Judge (Commercial Court-01) (NW), Rohini Courts, Delhi. (Vacant Court)

[Signature]



15	Sh. Kushal Singh S/o Sh. Prem Singh (E.C.-38462078)	Naib Nazir in the Court of Ed. District Judge (Commercial Court-01) Rohini Courts, Delhi. (Vacant Court)	Naib Nazir in the court of undersigned and Sh. Vinod Yadav, Ld. District Judge (Commercial Court-02) (NW), Rohini Courts, Delhi
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- Notes:-
- (1) Sh. Sanjay Pal Singh, Branch In-Charge/SJA (E.C.-18128412) shall also work as Branch In-Charge of VWDC (NW), Rohini Courts, Delhi in addition to the duties already assigned to him with immediate effect.
 - (2) Sh. Ganesh Kumar Mathur, Branch In-Charge/SJA (E.C.-84824281) shall also work as Branch In-Charge of Stationary Branch, Rohini Courts, Delhi in addition to the duties already assigned to him with immediate effect.
 - (3) The staff posted in Judicial Branch (NW) and General Branch (NW) are hereby directed to look after the work of each other in case of exigency or non-availability of any official of the branch.
 - (4) Non-compliance of this order or immediately proceeding on leave shall be considered deliberate insubordination and disciplinary action shall be taken against the official as per rules.

(VIMAL KUMAR YADAV)
PRINCIPAL DISTRICT & SESSIONS JUDGE
NORTH-WEST DISTRICT, ROHINI COURTS, DELHI

No.F2(2)/Adm.I&II(NW)/RC/2023/ 33432-33493

Date 06/10/23

Copy forwarded for information and necessary action to:-

1. Ld. Principal District & Sessions Judge (HQs), Tis Hazari Courts, Delhi.
2. The Judicial Officer(s) concerned, Rohini Courts, Delhi.
3. The Officer In-Charge, Accounts Branch (NW), Rohini Courts, Delhi.
4. The Sr. A.O.(J)/A.O.(J), Administration Branch-I&II (Central), Tis Hazari Courts, Delhi.
5. The Record Officer, North-West, Rohini Courts, Delhi.
6. The Dealing Official, Personal File, Administration Branch-I (Central), Tis Hazari Courts, Delhi.
7. The Dealing Official, ACR Cell, Tis Hazari Courts, Delhi.
8. The Web-site Committee, Rohini Courts/Tis Hazari Courts, Delhi.
9. The Dealing Official, Server Room, Rohini Court/Tis Hazari Courts, Delhi.
10. Personal Office of the undersigned.
11. The Facilitation Centre, Rohini Courts, Delhi.
12. The ALIO, Library Branch, Rohini Courts, Delhi.
13. The Dealing Official, LAYERS seat, Rohini Courts/Tis Hazari Courts, Delhi for uploading this order on LAYERS.
14. The official(s) concerned.
15. The Dealing Official, R&I Branch, Rohini Courts, Delhi with the direction to send copies of each of the Relieving Report and the Joining Report of the above named official(s), on immediate receipt of the same, to the Administration Branch-I & II (North-West), Rohini Courts, Delhi.

(VIMAL KUMAR YADAV)
PRINCIPAL DISTRICT & SESSIONS JUDGE
NORTH-WEST DISTRICT, ROHINI COURTS, DELHI

Website - 74C